

Form G (Revised)

INVITATION FOR EXPRESSION OF INTEREST FOR  
SUPREME INFRASTRUCTURE BOT PRIVATE LIMITED

[Business of Civil Engineering along with Building of complete constructions or parts thereof]

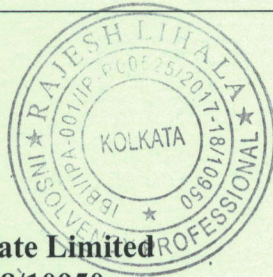
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	Supreme Infrastructure BOT Private Limited CIN: U45202MH2009PTC191231
2	Address of the registered office	4th Floor, CTS No. 16/4, Supreme House, Jain Mandir Road, Powai, Opp. IIT Main Gate, Mumbai-400076, Maharashtra, India,
3	URL of Website	No Website of CD
4	Details of Place where majority of Fixed Assets are located	Mumbai (Maharashtra)
5	Installed capacity of main products/ services	business of Civil Engineering along with Building of complete constructions or parts thereof
6	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2021-22 Quantity- Not Applicable Value- Total Revenue- Nil
7	Number of employees/ Workmen	Nil- as on the date of CIRP
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL:	a. <b>Last available financial statements (with schedules) of two years-</b> Can be obtained by mailing at <a href="mailto:lihalaco@gmail.com">lihalaco@gmail.com</a> and <a href="mailto:cirp.supremebot@gmail.com">cirp.supremebot@gmail.com</a> b. <b>List of Creditors available at the website of IBBI i.e.</b> <a href="https://ibbi.gov.in/en/claims/claim-process/U45202MH2009PTC191231">https://ibbi.gov.in/en/claims/claim-process/U45202MH2009PTC191231</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at <a href="mailto:lihalaco@gmail.com">lihalaco@gmail.com</a> ;
10	Last date for receipt of expression of Interest	05 <sup>th</sup> November, 2024
11	Date of issue of provisional list of prospective resolution applicants	08 <sup>th</sup> November, 2024
12	Last date for submission of objections to provisional list	13 <sup>th</sup> November, 2024
13	Date of issue of final list of prospective resolution applicants	14 <sup>th</sup> November, 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14 <sup>th</sup> November, 2024
15	Last date for submission of resolution plans	17 <sup>th</sup> December, 2024 (Subject to extension of CIRP period is allowed by the Hon'ble Tribunal)
16	Process email id to submit EOI	lihalaco@gmail.com; cirp.supremebot@gmail.com

*Rajesh Lihala*

**Rajesh Lihala**  
Interim Resolution Professional of  
Supreme Infrastructure BOT Private Limited  
IBBI/IPA-001/IP-P00525/2017-2018/10950  
AFA Valid till 22/11/2024  
11, Crooked Lane, Kolkata 700 069



Date: 17<sup>th</sup> October, 2024  
Place: Kolkata